

631-0  
19/7/16

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) : DWARKA COURTS**

No...../Cond./Genl/DWK/2016

Dated :

To

The Ld. Chairperson,  
Website Committee  
O/o Ld. District & Sessions Judge(HQ)  
Tis Hazari Courts, Delhi

**Through: Sh. Vishal Gogne, Nodal Officer, Website Committee/SCJ-cum-RC,  
Dwarka Courts**

**Subject: Uploading of Notice.**

Respected Sir,

I am directed to forward herewith a copy of notice in respect of calling offer of rate quotations for the various waste parts of R.O.s(Kent) i.e. replaced membrane, filters etc. lying in District Courts, Dwarka for uploading the same on the Website of Delhi District Courts.

Submitted for necessary action, please.

Yours faithfully



**( S.K. SIKKA )**

Administrative Officer

O/o Ld. District & Sessions Judge (SW)

Encl:- Copy of notice

NO...../Cond./Genl/DWK/2016

Dated :

Copy alongwith notice to :-

1. The A.O. (D)/ Branch Incharge, Facilitation Centre to affix the notice on